

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 71 OF 2019

Dated : 5th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of :

SEL Manufacturing Company Ltd.

... Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Ankit Goel
Mr. Rajesh Haldia

Counsel for the Respondent(s) : Ms. Zehra Khan for R-1
Mr. Ravi Sharma for R-2

ORDER

List the matter for hearing on **05.12.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson